

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :14-02-2025

Date : 14.02.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	12419/2025	14.02.2025	BLAPL-12725/2024	SRINIBASH MOHANTY	C.O.		Order Dtd. 2025-02-11		(Seat No-)
2	12420/2025	14.02.2025	BLAPL-251/2025	HK DASH	C.O.		Order Dtd. 2025-02-11	BAIL-2	(Seat No-12)
3	12421/2025	14.02.2025	BLAPL-13083/2024	DP DASH	C.O.		Order Dtd. 2025-02-12	BAIL-2	(Seat No-17)
4	12422/2025	14.02.2025	BLAPL-2538/2024	S. CHOUDHURY	C.O.		Order Dtd. 2025-02-12		(Seat No-17)
5	12423/2025	14.02.2025	BLAPL-12249/2024	PK MOHANTY	C.O.		Order Dtd. 2025-02-12		(Seat No-17)
6	12424/2025	14.02.2025	BLAPL-12324/2024	PK SINGH	C.O.		Order Dtd. 2025-02-12		(Seat No-17)
7	12425/2025	14.02.2025	BLAPL-12324/2024	RK NAIK	C.O.		Order Dtd. 2025-02-12		(Seat No-17)
8	12426/2025	14.02.2025	ABLAPL-1112/2025	M MOHANTY	C.O.		Order Dtd. 2025-02-11		(Seat No-17)
9	12427/2025	14.02.2025	ABLAPL-1410/2025	SP DAS	C.O.		Order Dtd. 2025-02-11		(Seat No-17)
10	12428/2025	14.02.2025	ABLAPL-1412/2025	BB MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-17)
11	12429/2025	14.02.2025	CRLREV-64/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-02-12		(Seat No-17)
12	12430/2025	14.02.2025	ABLAPL-1414/2025	PK LENKA	C.O.	COURT NO. 3	Order Dtd. 2025-02-11	BAIL-1	(Seat No-5)
13	12431/2025	14.02.2025	ABLAPL-1417/2025	J KAMILA	C.O.	COURT NO. 3	Order Dtd. 2025-02-11		(Seat No-5)
14	12432/2025	14.02.2025	ABLAPL-1418/2025	AK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-11	BAIL-2	(Seat No-9)
15	12433/2025	14.02.2025	ABLAPL-	HK PANDA	C.O.	COURT NO.	Order Dtd.	BAIL-1	(Seat

			1413/2025			17	2025-02-11		No-5)
16	12434/2025	14.02.2025	ABLAPL-1436/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-02-11	BAIL-2	(Seat No-9)
17	12435/2025	14.02.2025	ABLAPL-1415/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-9)
18	12436/2025	14.02.2025	ABLAPL-12754/2024	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	BAIL-1	(Seat No-2)
19	12437/2025	14.02.2025	ABLAPL-12590/2024	BM BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-2)
20	12438/2025	14.02.2025	ABLAPL-8472/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-2)
21	12443/2025	14.02.2025	ABLAPL-12699/2024	R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-2)
22	12444/2025	14.02.2025	WP (C) - 7549/2024	P K PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	WRIT BRANCH-1	(Seat No-4)
23	12445/2025	14.02.2025	CRLMC-575/2025	R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-4)
24	12446/2025	14.02.2025	CRLMC-551/2025	PC DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-4)
25	12447/2025	14.02.2025	ABLAPL-12587/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-4)
26	12457/2025	14.02.2025	CRLA-182/2025	RR NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-12		(Seat No-4)
27	12463/2025	14.02.2025	CONTC-7226/2024	GOPINATH SETHI , C.K. PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	CONTEMPT	(Seat No-1)
28	12464/2025	14.02.2025	WP (C) - 4539/2025	D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-1)
29	12465/2025	14.02.2025	WP (C) - 4536/2025	D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-1)
30	12466/2025	14.02.2025	WP (C) - 1056/2025	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	WRIT BRANCH-4	(Seat No-19)
31	12467/2025	14.02.2025	WP (C) - 4052/2025	A K JATI	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-19)
32	12468/2025	14.02.2025	WP (C) - 928/2025	D SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	WRIT BRANCH-8	(Seat No-41)
33	12469/2025	14.02.2025	WP (C) - 1431/2025	R K MEHER	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	WRIT BRANCH-3	(Seat No-12)
34	12470/2025	14.02.2025	WP (C) - 3486/2025	S CH DASH	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	WRIT BRANCH-7	(Seat No-5)
35	12471/2025	14.02.2025	WP (C) - 2420/2025	S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	WRIT BRANCH-4	(Seat No-46)
36	12472/2025	14.02.2025	WP (C) - 25153/2024	S RATH	C.O.	COURT NO. 6	Order Dtd. 2025-02-24		(Seat No-46)
37	12473/2025	14.02.2025	ARBP-93/2024	R K BARIK	C.O.	CHIEF JUSTICE'S	Order Dtd. 2025-02-12	M.J.C.	(Seat No-1)

						COURT			
38	12474/2025	14.02.2025	CRLA-189/2025	HARIHAR SUNDARA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-1)
39	12475/2025	14.02.2025	ABLAPL-1535/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-1)
40	12476/2025	14.02.2025	CRLA-161/2025	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-1)
41	12477/2025	14.02.2025	ABLAPL-1534/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2025-02-12		(Seat No-1)
42	12478/2025	14.02.2025	MACA-1176/2023	SARAT SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-12	MISC. APPEAL SEC.	(Seat No-9)
43	12479/2025	14.02.2025	ABLAPL-1527/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-9)
44	12480/2025	14.02.2025	MACA-1176/2023	M K PATI	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	MISC. APPEAL SEC.	(Seat No-9)
45	12481/2025	14.02.2025	ABLAPL-1229/2025	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-9)
46	12482/2025	14.02.2025	ABLAPL-1186/2025	PK JENA	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-9)
47	12483/2025	14.02.2025	CONTC-8099/2024	B D BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-9)
48	12484/2025	14.02.2025	ABLAPL-1525/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-9)
49	12485/2025	14.02.2025	WP (C) - 2552/2025	JB ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
50	12486/2025	14.02.2025	CONTC-4550/2024	B SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Seat No-107)
51	12487/2025	14.02.2025	CONTC-4289/2024	N K SATPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-107)
52	12488/2025	14.02.2025	WP (C) - 29142/2024	KC PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Seat No-107)
53	12489/2025	14.02.2025	CONTC-4287/2024	M M NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	CONTEMPT	(Seat No-6)
54	12490/2025	14.02.2025	WP (C) - 2263/2024	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-16)
55	12491/2025	14.02.2025	WP (C) - 2552/2025	P PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
56	12492/2025	14.02.2025	CONTC-4272/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No-107)
57	12493/2025	14.02.2025	FAO-428/2024	S K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-10		(Seat No-107)

58	12494/2025	14.02.2025	CONTC-5003/2024	ARUN KU JATI	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-107)
59	12495/2025	14.02.2025	WP (C) - 4315/2025	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH-6	(Seat No-26)
60	12496/2025	14.02.2025	CONTC-5028/2024	M R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	CONTEMPT	(Seat No-7)
61	12498/2025	14.02.2025	CONTC-5086/2024	S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No-7)
62	12499/2025	14.02.2025	WP (C) - 388/2025	S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH-2	(Seat No-45)
63	12500/2025	14.02.2025	WP (C) - 372/2025	J LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH-1	(Seat No-30)
64	12501/2025	14.02.2025	WP (C) - 4370/2025	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-30)
65	12506/2025	14.02.2025	WP (C) - 4073/2025	ARUN KU JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH-6	(Seat No-26)
66	12509/2025	14.02.2025	WP (C) - 301/2025	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH-8	(Seat No-42)
67	12512/2025	14.02.2025	WP (C) - 3179/2025	BRAJA KISHORE SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-42)
68	12513/2025	14.02.2025	WP (C) - 21390/2023	S R MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH-5	(Seat No-20)
69	12515/2025	14.02.2025	WP (C) - 3180/2025	BRAJA KISHORE SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-20)
70	12517/2025	14.02.2025	WP (C) - 3282/2025	RAMESH CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH-5	(Seat No-22)
71	12518/2025	14.02.2025	WP (C) - 3311/2025	RAMESH CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH-5	(Seat No-22)
72	12520/2025	14.02.2025	WP (C) - 28535/2024	GIRISH KUMAR SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-22)
73	12523/2025	14.02.2025	WP (C) - 2337/2025	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
74	12525/2025	14.02.2025	WP (C) - 22125/2024	P. K. JENA	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-113)
75	12526/2025	14.02.2025	BLAPL-12543/2024	M KAR	C.O.	COURT NO. 17			(Seat No-113)

76	12527/2025	14.02.2025	CMP-104/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Seat No-113)
77	12529/2025	14.02.2025	CMP-66/2025	H. JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Seat No-113)
78	12530/2025	14.02.2025	CMP-155/2025	A. DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Seat No-113)
79	12531/2025	14.02.2025	CMP-1202/2024	M. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Seat No-113)
80	12532/2025	14.02.2025	CRLMP-125/2025	A. K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2025-02-12	WRIT BRANCH-4	(Seat No-37)
81	12533/2025	14.02.2025	WP (C) - 4259/2025	PK PARIDA	C.O.	COURT NO. 9	Order Dtd. 2025-02-12	WRIT BRANCH-1	(Seat No-4)
82	12534/2025	14.02.2025	RPFAM-38/2025	M. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-04-03		(Seat No-4)
83	12536/2025	14.02.2025	WP (C) - 4277/2025	B SINGH	C.O.	COURT NO. 9	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
84	12537/2025	14.02.2025	CRLA-1138/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-122)
85	12539/2025	14.02.2025	CONTC-547/2025	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-122)
86	12541/2025	14.02.2025	RSA-417/2024	SARAT CHANDRA SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No-122)
87	12543/2025	14.02.2025	WP (C) - 4316/2025	A. K. PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No-122)
88	12545/2025	14.02.2025	WP (C) - 4357/2025	A. K. PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	WRIT BRANCH-7	(Seat No-48)
89	12546/2025	14.02.2025	ABLAPL-1278/2025	PK BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	BAIL-2	(Seat No-8)
90	12547/2025	14.02.2025	WP (C) - 4363/2025	A. K. PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No-8)
91	12548/2025	14.02.2025	WP (C) - 4371/2025	A. K. PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
92	12549/2025	14.02.2025	WP (C) - 4372/2025	A. K. PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
93	12550/2025	14.02.2025	WP (C) - 4375/2025	A. K. PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)

94	12551/2025	14.02.2025	WP (C) - 3390/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-11	WRIT BRANCH-7	(Seat No-5)
95	12553/2025	14.02.2025	WP (C) - 3177/2025	BRAJA KISHORE SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-02-11		(Seat No-5)
96	12554/2025	14.02.2025	WP (C) - 3163/2025	BRAJA KISHORE SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-02-11		(Seat No-5)
97	12555/2025	14.02.2025	WP (C) - 3517/2025	BRAJA KISHORE SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-02-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)
98	12557/2025	14.02.2025	CRLMC- 552/2025	J. KAMILA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No- 113)
99	12558/2025	14.02.2025	TRPCRL- 98/2024	SUMIT SATAPATHY	C.O.	COURT NO. 16	Order Dtd. 2025-02-20		(Seat No- 113)
100	12559/2025	14.02.2025	TRPCRL- 99/2024	SUMIT SATAPATHY	C.O.	COURT NO. 16	Order Dtd. 2025-02-20		(Seat No- 113)
101	12560/2025	14.02.2025	RVWPET- 183/2024	P. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2025-02-05	CIVIL REVISION	(Seat No-1)
102	12563/2025	14.02.2025	WP (C) - 26577/2024	DILLIP KUMAR JENA	C.O.	COURT NO. 16	Order Dtd. 2025-02-11		(Seat No-1)
103	12565/2025	14.02.2025	WP (C) - 3000/2025	SWAGAT KUMAR SAHU	C.O.	COURT NO. 16	Order Dtd. 2025-02-12	WRIT BRANCH-3	(Seat No- 11)
104	12567/2025	14.02.2025	CRLMC- 546/2025	R. K. MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-02-12		(Seat No- 11)
105	12569/2025	14.02.2025	CRLMC- 525/2025	RASHMI PRAVA DAS	C.O.	COURT NO. 16	Order Dtd. 2025-02-12		(Seat No- 11)
106	12570/2025	14.02.2025	RSA- 31/2025	D. K. MOHARANA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	SECOND APPEAL	(Seat No-4)
107	12571/2025	14.02.2025	ABLAPL- 12529/2024	BK BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No-4)
108	12572/2025	14.02.2025	ABLAPL- 1421/2025	SP SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02-11		(Seat No-4)
109	12573/2025	14.02.2025	ABLAPL- 1493/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-2	(Seat No-9)
110	12574/2025	14.02.2025	ABLAPL- 1411/2025	SP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-11	BAIL-1	(Seat No-5)
111	12575/2025	14.02.2025	ABLAPL- 1494/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-1	(Seat No- 13)
112	12576/2025	14.02.2025	ABLAPL- 1497/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No- 13)
113	12577/2025	14.02.2025	ABLAPL- 1505/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-2	(Seat No- 10)

114	12578/2025	14.02.2025	ABLAPL-1506/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-1	(Seat No-14)
115	12579/2025	14.02.2025	ABLAPL-14620/2024	RC SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-1	(Seat No-6)
116	12583/2025	14.02.2025	ABLAPL-13452/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-05		(Seat No-6)
117	12585/2025	14.02.2025	ABLAPL-1186/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Seat No-6)
118	12588/2025	14.02.2025	ABLAPL-14769/2024	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-6)
119	12592/2025	14.02.2025	CONTC-596/2025	P. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Seat No-6)
120	12597/2025	14.02.2025	CRLMC-4325/2024	SAMARENDRA MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-6)
121	12599/2025	14.02.2025	CRLMC-3947/2024	B BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-11-14		(Seat No-6)
122	12601/2025	14.02.2025	CRLMC-3909/2024	B BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-11-14		(Seat No-6)
123	12602/2025	14.02.2025	ABLAPL-1518/2025	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-12		(Seat No-6)
124	12604/2025	14.02.2025	WP (C) - 3880/2025	P K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-03-03	WRIT BRANCH-5	(Seat No-32)
125	12605/2025	14.02.2025	ABLAPL-1520/2025	BR SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2025-02-12	BAIL-2	(Seat No-10)
126	12607/2025	14.02.2025	ABLAPL-1523/2025	GC JENA	C.O.	COURT NO. 20	Order Dtd. 2025-02-12		(Seat No-10)
127	12608/2025	14.02.2025	WP (C) - 30374/2024	S. BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-02-12		(Seat No-10)
128	12610/2025	14.02.2025	WP (C) - 1474/2025	N SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Seat No-10)
129	12611/2025	14.02.2025	ABLAPL-1512/2025	GC JENA	C.O.	COURT NO. 6	Order Dtd. 2025-02-12		(Seat No-10)
130	12612/2025	14.02.2025	WP (C) - 4266/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
131	12613/2025	14.02.2025	ABLAPL-1510/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-120)
132	12615/2025	14.02.2025	WP (C) - 4265/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
133	12616/2025	14.02.2025	WP (C) - 4331/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	WRIT BRANCH-6	(Seat No-

									26)
134	12619/2025	14.02.2025	WP (C) - 30813/2024	N K ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	WRIT BRANCH-4	(Seat No- 19)
135	12621/2025	14.02.2025	WP (C) - 30844/2024	N K ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No- 19)
136	12622/2025	14.02.2025	RVWPET- 26/2025	N R PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-03-04		(Seat No- 19)
137	12623/2025	14.02.2025	WP (C) - 29970/2024	L D SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-02-12		(Seat No- 19)
138	12624/2025	14.02.2025	CRLREV- 614/2024	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-12		(Seat No- 19)
139	12625/2025	14.02.2025	WP (C) - 3743/2025	G R PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-20	WRIT BRANCH-8	(Seat No- 39)
140	12626/2025	14.02.2025	WP (C) - 3970/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-02-12	WRIT BRANCH-2	(Seat No-7)
141	12627/2025	14.02.2025	WP (C) - 3824/2025	ASHOK KUMAR RANA	C.O.	COURT NO. 1	Order Dtd. 2025-02-11		(Seat No-7)
142	12628/2025	14.02.2025	WP (C) - 25095/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
143	12629/2025	14.02.2025	WP (C) - 4481/2025	G C JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
144	12630/2025	14.02.2025	WP (C) - 32314/2024	N K ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-03-06		(Seat No- 110)
145	12631/2025	14.02.2025	CRLMC- 209/2025	D K BAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-16		(Seat No- 110)
146	12632/2025	14.02.2025	WP (C) - 3944/2025	BRAHMANANDA SAHU	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	WRIT BRANCH-3	(Seat No- 12)
147	12633/2025	14.02.2025	WP (C) - 3944/2025	BRAHMANANDA SAHU	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	WRIT BRANCH-3	(Seat No- 12)
148	12634/2025	14.02.2025	CRLMC- 249/2025	R K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-02-12		(Seat No- 12)
149	12635/2025	14.02.2025	FAO- 23/2025	S K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-24		(Seat No- 12)
150	12636/2025	14.02.2025	FAO- 44/2025	S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-12	MISC. APPEAL SEC.	(Seat No-5)
151	12637/2025	14.02.2025	FAO-	S SWAIN	C.O.	COURT NO.	Order Dtd.		(Seat

			45/2025			15	2025-02-12		No-5)
152	12638/2025	14.02.2025	CRLMC-489/2025	S CH SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2025-02-12		(Seat No-5)
153	12639/2025	14.02.2025	WA-2258/2024	S JENA	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-5)
154	12640/2025	14.02.2025	CRLREV-451/2022	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-4)
155	12641/2025	14.02.2025	CRLREV-487/2022	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-4)
156	12642/2025	14.02.2025	WP (C) - 3200/2025	T K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	WRIT BRANCH-3	(Seat No-11)
157	12643/2025	14.02.2025	WP (C) - 3200/2025	T K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	WRIT BRANCH-3	(Seat No-11)
158	12644/2025	14.02.2025	CRLREV-479/2022	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-4)
159	12645/2025	14.02.2025	WP (C) - 16332/2023	S N GAYA	C.O.	COURT NO. 15	Order Dtd. 2025-02-12	WRIT BRANCH-1	(Seat No-31)
160	12646/2025	14.02.2025	WP (C) - 36591/2023	RAJKISHORE SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-12	WRIT BRANCH-3	(Seat No-14)
161	12647/2025	14.02.2025	WPCRL-14/2025	B SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-02-25		(Seat No-14)
162	12648/2025	14.02.2025	WP (C) - 3429/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13		(Seat No-14)
163	12649/2025	14.02.2025	WP (C) - 4043/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13	WRIT BRANCH-3	(Seat No-12)
164	12650/2025	14.02.2025	CRLREV-450/2022	M DAS	C.O.	COURT NO. 1	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-4)
165	12651/2025	14.02.2025	WP (C) - 3989/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-20	WRIT BRANCH-7	(Seat No-48)
166	12652/2025	14.02.2025	WP (C) - 4430/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-48)
167	12653/2025	14.02.2025	WP (C) - 4432/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-37)
168	12654/2025	14.02.2025	BLAPL-12192/2024	PK BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13		(Seat No-37)
169	12655/2025	14.02.2025	WP (C) - 4449/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-37)
170	12656/2025	14.02.2025	WP (C) - 4453/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-3)
171	12657/2025	14.02.2025	WP (C) - 4456/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH	(Seat No-

								(DIVISION BENCH-1)	102)
172	12658/2025	14.02.2025	WP (C) - 4458/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-102)
173	12659/2025	14.02.2025	WP (C) - 4460/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-26)
174	12660/2025	14.02.2025	WP (C) - 4470/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-26)
175	12661/2025	14.02.2025	WP (C) - 4475/2025	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13	WRIT BRANCH-4	(Seat No-37)
176	12662/2025	14.02.2025	WP (C) - 4417/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-37)
177	12663/2025	14.02.2025	WP (C) - 4424/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-48)
178	12664/2025	14.02.2025	WP (C) - 4478/2025	BB MALICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13	WRIT BRANCH-8	(Seat No-40)
179	12665/2025	14.02.2025	WP (C) - 4426/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-3)
180	12666/2025	14.02.2025	WP (C) - 4479/2025	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13		(Seat No-3)
181	12667/2025	14.02.2025	WP (C) - 4108/2025	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02-13		(Seat No-3)
182	12668/2025	14.02.2025	WP (C) - 4108/2025	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02-13		(Seat No-3)
183	12669/2025	14.02.2025	WP (C) - 4480/2025	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13		(Seat No-3)
184	12670/2025	14.02.2025	WP (C) - 4109/2025	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02-13	WRIT BRANCH-4	(Seat No-17)
185	12671/2025	14.02.2025	WP (C) - 4484/2025	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13		(Seat No-17)
186	12672/2025	14.02.2025	WP (C) - 4109/2025	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02-13	WRIT BRANCH-4	(Seat No-17)
187	12673/2025	14.02.2025	WP (C) - 4489/2025	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
188	12674/2025	14.02.2025	WP (C) - 4501/2025	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02-13		(Seat No-101)
189	12675/2025	14.02.2025	WP (C) - 4025/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-20		(Seat No-101)
190	12676/2025	14.02.2025	WP (C) -	BB MALLICK	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			4415/2025			1	2025-02-13	BRANCH-5	No-32)
191	12677/2025	14.02.2025	WP (C) - 4499/2025	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
192	12678/2025	14.02.2025	WP (C) - 4420/2025	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13	WRIT BRANCH-6	(Seat No-26)
193	12679/2025	14.02.2025	WP (C) - 4499/2025	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
194	12680/2025	14.02.2025	WP (C) - 3788/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-20	WRIT BRANCH-2	(Seat No-7)
195	12681/2025	14.02.2025	WP (C) - 3995/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
196	12682/2025	14.02.2025	WP (C) - 32130/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13		(Seat No-119)
197	12683/2025	14.02.2025	ARBP-61/2022	S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-02-12	M.J.C.	(Seat No-1)
198	12685/2025	14.02.2025	WP (C) - 42059/2023	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
199	12691/2025	14.02.2025	CRLA-428/2023	BN MAHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2025-02-13	CRIMINAL APPEAL	(Seat No-9)
200	12692/2025	14.02.2025	RSA-25/2023	D NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-02-13	SECOND APPEAL	(Seat No-1)
201	12694/2025	14.02.2025	WP (C) - 32208/2023	S DASH	C.O.	COURT NO. 25	Order Dtd. 2025-02-13	WRIT BRANCH-4	(Seat No-27)
202	12695/2025	14.02.2025	WP (C) - 28242/2023	N SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-02-12	WRIT BRANCH-8	(Seat No-41)
203	12696/2025	14.02.2025	WP (C) - 6093/2021	M BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-02-05	WRIT BRANCH-8	(Seat No-41)
204	12697/2025	14.02.2025	BLAPL-12186/2023	SN GAYA	C.O.	COURT NO. 12	Order Dtd. 2025-02-13	BAIL-1	(Seat No-3)
205	12698/2025	14.02.2025	BLAPL-2568/2022	S K BISWAL	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	BAIL-1	(Seat No-1)
206	12699/2025	14.02.2025	RSA-133/2014	D SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	SECOND APPEAL	(Seat No-6)
207	12700/2025	14.02.2025	WP (C) - 8657/2010	R K DEHURY	C.O.	COURT NO. 12	Order Dtd. 2025-02-13	WRIT BRANCH-6	(Seat No-24)
208	12701/2025	14.02.2025	WP (C) - 33436/2021	S B UDGATA	C.O.	COURT NO. 1	Order Dtd. 2025-02-21	WRIT BRANCH-3	(Seat No-14)

209	12702/2025	14.02.2025	RSA-136/2024	T BAG	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	SECOND APPEAL	(Seat No-5)
210	12704/2025	14.02.2025	WP (C) - 3713/2025	CHINTU SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-5)
211	12705/2025	14.02.2025	CRLMC-151/2025	DILLIP KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-5)
212	12706/2025	14.02.2025	WP (C) - 3922/2025	CHINTU SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-5)
213	12707/2025	14.02.2025	WP (C) - 3686/2025	K. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-5)
214	12708/2025	14.02.2025	WP (C) - 3700/2025	BHOJARAJ SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-5)
215	12709/2025	14.02.2025	WP (C) - 3680/2025	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-5)
216	12710/2025	14.02.2025	WP (C) - 3666/2025	CHINTU SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-5)
217	12712/2025	14.02.2025	WP (C) - 3725/2025	P. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-5)
218	12713/2025	14.02.2025	WP (C) - 31299/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11		(Seat No-5)
219	12714/2025	14.02.2025	WP (C) - 4334/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH-8	(Seat No-40)
220	12715/2025	14.02.2025	CRLMC-527/2025	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-40)
221	12716/2025	14.02.2025	CRLMC-576/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-40)
222	12718/2025	14.02.2025	CRLREV-684/2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-40)
223	12719/2025	14.02.2025	WP (C) - 30580/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH-8	(Seat No-43)
224	12720/2025	14.02.2025	WP (C) - 3710/2025	A. K. ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH-2	(Seat No-7)
225	12724/2025	14.02.2025	ABLAPL-1537/2025	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-7)
226	12725/2025	14.02.2025	BLAPL-5334/2024	P NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-7)
227	12726/2025	14.02.2025	ABLAPL-13018/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-7)
228	12727/2025	14.02.2025	BLAPL-946/2025	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	BAIL-1	(Seat No-5)
229	12728/2025	14.02.2025	CRLREV-380/2022	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-3)
230	12729/2025	14.02.2025	ABLAPL-1495/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-3)
231	12731/2025	14.02.2025	ABLAPL-1532/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-3)

232	12732/2025	14.02.2025	ABLAPL-1516/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-1	(Seat No-14)
233	12733/2025	14.02.2025	CRLREV-383/2022	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-3)
234	12734/2025	14.02.2025	ABLAPL-1498/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-3)
235	12735/2025	14.02.2025	CMP-163/2025	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-3)
236	12738/2025	14.02.2025	BLAPL-131/2025	RR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-2	(Seat No-8)
237	12740/2025	14.02.2025	BLAPL-705/2025	B DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Seat No-8)
238	12744/2025	14.02.2025	WP (C) - 4538/2025	T BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-8)
239	12745/2025	14.02.2025	WP (C) - 4212/2025	T BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
240	12746/2025	14.02.2025	BLAPL-1006/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-13		(Seat No-105)
241	12747/2025	14.02.2025	WP (C) - 28455/2024	P. PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-12		(Seat No-105)
242	12748/2025	14.02.2025	WP (C) - 428/2025	S. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-02-12		(Seat No-105)
243	12749/2025	14.02.2025	ABLAPL-1399/2025	B K PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-12		(Seat No-105)
244	12750/2025	14.02.2025	ARBP-35/2022	S R OJHA	C.O.	COURT NO. 1	Order Dtd. 2023-05-05	M.J.C.	(Seat No-1)
245	12751/2025	14.02.2025	WP (C) - 1914/2025	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2025-02-12		(Seat No-1)
246	12755/2025	14.02.2025	WP (C) - 4302/2025	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-02-12		(Seat No-1)
247	12756/2025	14.02.2025	WP (C) - 4002/2025	DIBAKAR SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-02-12	WRIT BRANCH-5	(Seat No-32)
248	12757/2025	14.02.2025	WP (C) - 1390/2025	B. S. RAYGURU	C.O.	COURT NO. 5	Order Dtd. 2025-02-13		(Seat No-32)
249	12758/2025	14.02.2025	WP (C) - 4077/2025	DEBENDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-02-13	WRIT BRANCH-4	(Seat No-17)
250	12759/2025	14.02.2025	WP (C) - 4055/2025	DEBENDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-02-13		(Seat No-17)
251	12760/2025	14.02.2025	WP (C) - 4036/2025	DEBENDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-02-13	WRIT BRANCH-4	(Seat No-17)

252	12761/2025	14.02.2025	WP (C) - 4014/2025	DEBENDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-02-13	WRIT BRANCH-2	(Seat No-7)
253	12762/2025	14.02.2025	WP (C) - 3949/2025	DEBENDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-02-13		(Seat No-7)
254	12763/2025	14.02.2025	WP (C) - 3924/2025	DEBENDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-02-13	WRIT BRANCH-3	(Seat No- 12)
255	12765/2025	14.02.2025	WP (C) - 3923/2025	DEBENDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-02-13	WRIT BRANCH-6	(Seat No- 16)
256	12766/2025	14.02.2025	WP (C) - 3785/2025	S. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-02-13		(Seat No- 16)
257	12767/2025	14.02.2025	CONTC- 90/2025	G. D. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-02-06		(Seat No- 16)
258	12768/2025	14.02.2025	CRLA- 199/2025	N. K. SATAPATHY	C.O.	COURT NO. 3	Order Dtd. 2025-02-13		(Seat No- 16)
259	12770/2025	14.02.2025	WP (C) - 4262/2025	S. C. D. DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02-11	WRIT BRANCH-5	(Seat No- 32)
260	12771/2025	14.02.2025	WP (C) - 1557/2025	R. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-02-13		(Seat No- 32)
261	12772/2025	14.02.2025	WP (C) - 3053/2025	RABI SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-02-12		(Seat No- 32)
262	12773/2025	14.02.2025	WP (C) - 4323/2025	BRAJA KISHORE SINGH	C.O.	COURT NO. 3	Order Dtd. 2025-02-13	WRIT BRANCH-6	(Seat No- 26)
263	12774/2025	14.02.2025	WP (C) - 2179/2025	R. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-02-13	WRIT BRANCH-5	(Seat No- 47)
264	12775/2025	14.02.2025	BLAPL- 1011/2025	H. K. MALLICK	C.O.	COURT NO. 3	Order Dtd. 2025-02-13	BAIL-2	(Seat No-8)
265	12776/2025	14.02.2025	BLAPL- 1000/2025	N. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-02-13	BAIL-1	(Seat No-5)
266	12777/2025	14.02.2025	BLAPL- 9946/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 3	Order Dtd. 2025-02-13	BAIL-1	(Seat No-6)
267	12778/2025	14.02.2025	BLAPL- 1015/2025	MADAN DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02-13	BAIL-1	(Seat No-3)
268	12779/2025	14.02.2025	BLAPL- 986/2025	KARMA DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02-13		(Seat No-3)
269	12780/2025	14.02.2025	BLAPL- 522/2025	R. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-02-13		(Seat No-3)
270	12781/2025	14.02.2025	BLAPL- 998/2025	SUBAS SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-02-13		(Seat No-3)
271	12782/2025	14.02.2025	BLAPL- 378/2025	KARMA DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02-13		(Seat No-3)
272	12783/2025	14.02.2025	BLAPL- 1001/2025	KARMA DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02-13		(Seat No-3)

273	12784/2025	14.02.2025	BLAPL-999/2025	GYANA RANJAN PATRA	C.O.	COURT NO. 3	Order Dtd. 2025-02-13		(Seat No-3)
274	12785/2025	14.02.2025	BLAPL-989/2025	GYANA RANJAN PATRA	C.O.	COURT NO. 3	Order Dtd. 2025-02-13		(Seat No-3)
275	12786/2025	14.02.2025	BLAPL-175/2025	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-02-13		(Seat No-3)
276	12787/2025	14.02.2025	BLAPL-12907/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-02-13		(Seat No-3)
277	12788/2025	14.02.2025	BLAPL-1013/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3	Order Dtd. 2025-02-13	BAIL-2	(Seat No-16)
278	12789/2025	14.02.2025	BLAPL-994/2025	JADUNATH PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2025-02-13		(Seat No-16)
279	12790/2025	14.02.2025	BLAPL-738/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-02-13	BAIL-1	(Seat No-5)
280	12791/2025	14.02.2025	BLAPL-1003/2025	P. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-02-13	BAIL-2	(Seat No-17)
281	12792/2025	14.02.2025	BLAPL-12589/2024	M. R. DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02-13		(Seat No-17)
282	12798/2025	14.02.2025	WP (C) - 32524/2024	M R ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-02-12	WRIT BRANCH-7	(Seat No-5)
283	12799/2025	14.02.2025	WP (C) - 32564/2024	M R ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-02-12	WRIT BRANCH-2	(Seat No-9)
284	12800/2025	14.02.2025	WP (C) - 32535/2024	M R ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-02-12	WRIT BRANCH-3	(Seat No-12)
285	12801/2025	14.02.2025	WP (C) - 32516/2024	M R ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
286	12804/2025	14.02.2025	WP (C) - 17123/2021	S K BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-02-12	WRIT BRANCH-1	(Seat No-1)
287	12805/2025	14.02.2025	WP (C) - 15352/2023	S K BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-02-12	WRIT BRANCH-4	(Seat No-37)
288	12808/2025	14.02.2025	WP (C) - 19467/2020	K N SAHOO	C.O.	COURT NO. 3		WRIT BRANCH-8	(Seat No-29)
289	12809/2025	14.02.2025	WP (C) - 7925/2024	S NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
290	12811/2025	14.02.2025	WP (C) - 25275/2024	R SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-10-08		(Seat No-111)
291	12812/2025	14.02.2025	ABLAPL-1507/2025	B BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-02-12	BAIL-1	(Seat No-14)
292	12814/2025	14.02.2025	WP (C) - 33293/2023	S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-03-04	WRIT BRANCH	(Seat No-

								(DIVISION BENCH-1)	107)
293	12815/2025	14.02.2025	ABLAPL-1514/2025	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-02-12		(Seat No-107)
294	12816/2025	14.02.2025	ABLAPL-14770/2024	A DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-107)
295	12817/2025	14.02.2025	WP (C) - 31373/2024	R K MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
296	12819/2025	14.02.2025	ABLAPL-13557/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-103)
297	12821/2025	14.02.2025	ABLAPL-13462/2024	A PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-103)
298	12822/2025	14.02.2025	WP (C) - 31358/2024	R K MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH-3	(Seat No-28)
299	12824/2025	14.02.2025	ABLAPL-13128/2024	S MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12		(Seat No-28)
300	12825/2025	14.02.2025	ABLAPL-1150/2025	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	BAIL-2	(Seat No-11)
301	12826/2025	14.02.2025	WP (C) - 20499/2024	Y DAS	C.O.	COURT NO. 23	Order Dtd. 2025-03-24		(Seat No-11)
302	12827/2025	14.02.2025	ABLAPL-1483/2025	B BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-02-12		(Seat No-11)
303	12830/2025	14.02.2025	ABLAPL-1482/2025	B BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-02-12		(Seat No-11)
304	12832/2025	14.02.2025	WP (C) - 4273/2025	S K SAHU	C.O.	COURT NO. 23	Order Dtd. 2025-02-13	WRIT BRANCH-5	(Seat No-32)
305	12833/2025	14.02.2025	WP (C) - 3939/2025	H K PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-02-13		(Seat No-32)
306	12834/2025	14.02.2025	WP (C) - 3753/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-28	WRIT BRANCH-3	(Seat No-12)
307	12835/2025	14.02.2025	WP (C) - 3203/2025	B P TANGA	C.O.	COURT NO. 21	Order Dtd. 2025-02-13	WRIT BRANCH-4	(Seat No-17)
308	12836/2025	14.02.2025	WP (C) - 2276/2025	GANESWAR BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-03-26	WRIT BRANCH-6	(Seat No-25)
309	12837/2025	14.02.2025	WP (C) - 2163/2025	B DAS	C.O.	COURT NO. 21	Order Dtd. 2025-02-13		(Seat No-25)

310	12838/2025	14.02.2025	MATA-74/2019	RC MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-02-12	FIRST APPEAL	(Seat No-1)
311	12839/2025	14.02.2025	WP (C) - 2141/2025	B DAS	C.O.	COURT NO. 21	Order Dtd. 2025-02-13		(Seat No-1)
312	12840/2025	14.02.2025	WP (C) - 2057/2025	B DAS	C.O.	COURT NO. 21	Order Dtd. 2025-02-13	WRIT BRANCH-8	(Seat No-29)
313	12841/2025	14.02.2025	WP (C) - 1832/2025	S SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-02-13	WRIT BRANCH-1	(Seat No-31)
314	12842/2025	14.02.2025	WP (C) - 1530/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-28		(Seat No-31)
315	12843/2025	14.02.2025	WP (C) - 1301/2025	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02-13	WRIT BRANCH-1	(Seat No-31)
316	12844/2025	14.02.2025	WP (C) - 256/2025	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 21	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
317	12845/2025	14.02.2025	RVWPET-19/2019	B K DALAI	C.O.	COURT NO. 21	Order Dtd. 2025-02-11	CIVIL REVISION	(Seat No-1)
318	12846/2025	14.02.2025	RVWPET-71/2019	B K DALAI	C.O.	COURT NO. 21	Order Dtd. 2025-02-11	CIVIL REVISION	(Seat No-1)
319	12847/2025	14.02.2025	CRLMC-3581/2023	M R BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-02-12	CRIMINAL MISC	(Seat No-2)
320	12848/2025	14.02.2025	CRLMC-3531/2022	B R MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-04-16	CRIMINAL MISC	(Seat No-6)
321	12849/2025	14.02.2025	CRLMC-2623/2022	R K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-03-17	CRIMINAL MISC	(Seat No-1)
322	12850/2025	14.02.2025	CRLMC-4991/2023	M BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-03-10	CRIMINAL MISC	(Seat No-1)
323	12851/2025	14.02.2025	CRLMC-2616/2021	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-12	CRIMINAL MISC	(Seat No-3)
324	12852/2025	14.02.2025	CONTC-6493/2024	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-3)
325	12853/2025	14.02.2025	CONTC-5073/2024	R CH ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-3)
326	12854/2025	14.02.2025	CONTC-8095/2024	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-3)
327	12855/2025	14.02.2025	CONTC-8097/2024	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-3)
328	12856/2025	14.02.2025	CONTC-8096/2024	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-3)
329	12857/2025	14.02.2025	WP (C) - 2601/2025	RABI SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-12	WRIT BRANCH-1	(Seat No-1)
330	12858/2025	14.02.2025	CRLMC-431/2025	BIKASH PARIJA	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-1)
331	12859/2025	14.02.2025	CRLMC-548/2025	KARMA DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-12		(Seat No-1)
332	12860/2025	14.02.2025	ABLAPL-13697/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	BAIL-2	(Seat No-

									10)
333	12861/2025	14.02.2025	CONTC-7240/2024	S K BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-10)
334	12862/2025	14.02.2025	CRLMC-567/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-10)
335	12863/2025	14.02.2025	CRLMC-568/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-10)
336	12864/2025	14.02.2025	WP (C) - 1651/2025	P K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	WRIT BRANCH-1	(Seat No-31)
337	12865/2025	14.02.2025	ABLAPL-1254/2025	AMLAN MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-12		(Seat No-31)
338	12866/2025	14.02.2025	WP (C) - 3400/2025	S K BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	WRIT BRANCH-7	(Seat No-5)
339	12867/2025	14.02.2025	CRLMC-572/2025	T. R. DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-12		(Seat No-5)
340	12868/2025	14.02.2025	CRLMC-573/2025	T. R. DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-5)
341	12869/2025	14.02.2025	WP (C) - 16321/2024	B K PARDHI	C.O.	COURT NO. 15	Order Dtd. 2025-02-10	WRIT BRANCH-5	(Seat No-21)
342	12870/2025	14.02.2025	FAO-45/2025	P. K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-12		(Seat No-21)
343	12871/2025	14.02.2025	WP (C) - 1430/2025	T BAG	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No-21)
344	12872/2025	14.02.2025	WP (C) - 2067/2025	P SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Seat No-21)
345	12873/2025	14.02.2025	WP (C) - 2078/2025	P SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-14	WRIT BRANCH-2	(Seat No-34)
346	12874/2025	14.02.2025	WP (C) - 2001/2025	P SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Seat No-34)
347	12875/2025	14.02.2025	WP (C) - 2089/2025	P K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-02-14	WRIT BRANCH-6	(Seat No-25)
348	12876/2025	14.02.2025	WP (C) - 1928/2025	P SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Seat No-25)
349	12877/2025	14.02.2025	WP (C) - 1761/2025	P SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Seat No-25)
350	12879/2025	14.02.2025	WP (C) - 2082/2025	P SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Seat No-25)
351	12880/2025	14.02.2025	BLAPL-	B.SINGH	C.O.	COURT NO.	Order Dtd.	BAIL-2	(Seat

			1008/2025			15	2025-02-13		No-16)
352	12881/2025	14.02.2025	WP (C) - 1725/2025	P SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Seat No-16)
353	12882/2025	14.02.2025	WP (C) - 41501/2023	G JAYSINGH	C.O.	COURT NO. 15	Order Dtd. 2025-02-11	WRIT BRANCH-3	(Seat No-14)
354	12883/2025	14.02.2025	ABLAPL-1511/2025	J.MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-12	BAIL-1	(Seat No-14)
355	12884/2025	14.02.2025	ABLAPL-1531/2025	S.PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-02-14		(Seat No-14)
356	12885/2025	14.02.2025	WP (C) - 41501/2023	B K PATI	C.O.	COURT NO. 17	Order Dtd. 2025-02-11	WRIT BRANCH-3	(Seat No-14)
357	12886/2025	14.02.2025	WP (C) - 6265/2024	B K PATI	C.O.	COURT NO. 17	Order Dtd. 2025-02-11	WRIT BRANCH-2	(Seat No-6)
358	12887/2025	14.02.2025	ABLAPL-1521/2025	SAMBEET PATTANAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-6)
359	12888/2025	14.02.2025	WP (C) - 6265/2024	G JAYSINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-11	WRIT BRANCH-2	(Seat No-6)
360	12889/2025	14.02.2025	ABLAPL-1509/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-6)
361	12890/2025	14.02.2025	WP (C) - 1720/2025	P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-14	WRIT BRANCH-1	(Seat No-31)
362	12891/2025	14.02.2025	WP (C) - 1718/2025	P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-14	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
363	12892/2025	14.02.2025	WP (C) - 1710/2025	P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-14		(Seat No-108)
364	12893/2025	14.02.2025	WP (C) - 2084/2025	P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-14	WRIT BRANCH-5	(Seat No-47)
365	12894/2025	14.02.2025	WP (C) - 1696/2025	G D MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-14		(Seat No-47)
366	12895/2025	14.02.2025	WP (C) - 1088/2025	P MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2025-03-28		(Seat No-47)
367	12896/2025	14.02.2025	WP (C) - 6/2025	R K BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-04-03		(Seat No-47)
368	12897/2025	14.02.2025	WP (C) - 4098/2025	S PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-02-14	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
369	12898/2025	14.02.2025	WP (C) - 3471/2025	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-02-14		(Seat No-

									119)
370	12899/2025	14.02.2025	ABLAPL-1569/2025	TR DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-2	(Seat No-7)
371	12900/2025	14.02.2025	ABLAPL-14276/2024	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-7)
372	12901/2025	14.02.2025	ABLAPL-13651/2024	D SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-2	(Seat No-8)
373	12902/2025	14.02.2025	ABLAPL-13497/2024	A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-1	(Seat No-15)
374	12903/2025	14.02.2025	ABLAPL-12912/2024	A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-15)
375	12904/2025	14.02.2025	ABLAPL-12779/2024	A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-1	(Seat No-3)
376	12905/2025	14.02.2025	ABLAPL-12779/2024	SK MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-1	(Seat No-3)
377	12906/2025	14.02.2025	ABLAPL-1590/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-2	(Seat No-10)
378	12907/2025	14.02.2025	ABLAPL-1589/2025	D SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-10)
379	12908/2025	14.02.2025	ABLAPL-1582/2025	SK LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-10)
380	12909/2025	14.02.2025	ABLAPL-1575/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-10)
381	12910/2025	14.02.2025	ABLAPL-1575/2025	PK SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-10)
382	12911/2025	14.02.2025	ABLAPL-1572/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-10)
383	12912/2025	14.02.2025	ABLAPL-1567/2025	SK SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-10)
384	12913/2025	14.02.2025	ABLAPL-1565/2025	NC SINHA	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-10)
385	12914/2025	14.02.2025	ABLAPL-1559/2025	RR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-10)
386	12915/2025	14.02.2025	ABLAPL-1558/2025	A BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-10)
387	12916/2025	14.02.2025	ABLAPL-1557/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-10)
388	12917/2025	14.02.2025	ABLAPL-1556/2025	N PODDAR	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-2	(Seat No-7)
389	12918/2025	14.02.2025	ABLAPL-	SK SAMAL	C.O.	COURT NO.	Order Dtd.	BAIL-1	(Seat

			1554/2025			17	2025-02-13		No-15)
390	12919/2025	14.02.2025	ABLAPL-1553/2025	A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-2	(Seat No-8)
391	12920/2025	14.02.2025	ABLAPL-1550/2025	LD SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-1	(Seat No-15)
392	12921/2025	14.02.2025	ABLAPL-1547/2025	BR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-1	(Seat No-5)
393	12922/2025	14.02.2025	ABLAPL-1546/2025	KS SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-5)
394	12923/2025	14.02.2025	ABLAPL-1542/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-5)
395	12924/2025	14.02.2025	ABLAPL-1540/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-1	(Seat No-15)
396	12925/2025	14.02.2025	ABLAPL-1539/2025	TR DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-15)
397	12926/2025	14.02.2025	ABLAPL-612/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-2	(Seat No-12)
398	12927/2025	14.02.2025	ABLAPL-1536/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-12)
399	12928/2025	14.02.2025	ABLAPL-1529/2025	PK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-12)
400	12929/2025	14.02.2025	ABLAPL-13532/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-12)
401	12930/2025	14.02.2025	ABLAPL-1524/2025	PK DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-12)
402	12931/2025	14.02.2025	ABLAPL-1043/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-2	(Seat No-17)
403	12932/2025	14.02.2025	ABLAPL-1519/2025	B SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-17)
404	12933/2025	14.02.2025	CMP-977/2024	P. BASTIA	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-17)
405	12934/2025	14.02.2025	ABLAPL-1501/2025	PK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-1	(Seat No-13)
406	12935/2025	14.02.2025	CRLA-737/2024	U. P. BAG	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-13)
407	12936/2025	14.02.2025	ABLAPL-1499/2025	PN NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-1	(Seat No-13)

408	12937/2025	14.02.2025	CRLMP-9/2025	PRASANJIT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-13)
409	12938/2025	14.02.2025	ABLAPL-1311/2025	PK JENA	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Seat No-13)
410	12939/2025	14.02.2025	CRLMP-97/2025	H. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-13)
411	12940/2025	14.02.2025	ABLAPL-1515/2025	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-13)
412	12941/2025	14.02.2025	CRLMP-150/2025	P. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-13)
413	12942/2025	14.02.2025	ABLAPL-13534/2024	HK PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-13)
414	12943/2025	14.02.2025	CRLMP-1/2025	P. C. DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-13)
415	12944/2025	14.02.2025	ABLAPL-13213/2024	HK PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-2	(Seat No-9)
416	12945/2025	14.02.2025	ABLAPL-12725/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-1	(Seat No-5)
417	12946/2025	14.02.2025	CRLMA-20/2025	M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-11		(Seat No-5)
418	12947/2025	14.02.2025	WP (C) - 4613/2025	PRAKASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-5)
419	12948/2025	14.02.2025	ABLAPL-1549/2025	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-1	(Seat No-14)
420	12949/2025	14.02.2025	ABLAPL-1545/2025	DK DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-1	(Seat No-15)
421	12950/2025	14.02.2025	WP (C) - 4613/2025	S. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-15)
422	12951/2025	14.02.2025	ABLAPL-1555/2025	S DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-15)
423	12952/2025	14.02.2025	WP (C) - 3901/2025	P. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	WRIT BRANCH-1	(Seat No-2)
424	12953/2025	14.02.2025	ABLAPL-1570/2025	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No-2)
425	12954/2025	14.02.2025	ABLAPL-1581/2025	S MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-1	(Seat No-13)
426	12955/2025	14.02.2025	MSA-5/2025	SATYAJIT BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Seat No-13)
427	12956/2025	14.02.2025	ABLAPL-13880/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-1	(Seat No-3)

428	12957/2025	14.02.2025	WP (C) - 4068/2025	SUDARSAN BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-03-18	WRIT BRANCH-3	(Seat No- 12)
429	12958/2025	14.02.2025	ABLAPL- 14307/2024	MR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No- 12)
430	12959/2025	14.02.2025	WP (C) - 3157/2025	T. N. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
431	12960/2025	14.02.2025	ABLAPL- 14313/2024	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No- 111)
432	12961/2025	14.02.2025	WP (C) - 3157/2025	K. MANDAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
433	12962/2025	14.02.2025	WP (C) - 2838/2025	DIBAKAR SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-02-12		(Seat No- 111)
434	12963/2025	14.02.2025	WP (C) - 4397/2025	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	WRIT BRANCH-4	(Seat No- 17)
435	12964/2025	14.02.2025	WP (C) - 4409/2025	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Seat No- 17)
436	12965/2025	14.02.2025	WP (C) - 4485/2025	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 102)
437	12966/2025	14.02.2025	WP (C) - 4487/2025	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Seat No- 102)
438	12967/2025	14.02.2025	WP (C) - 4395/2025	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Seat No- 102)
439	12968/2025	14.02.2025	WP (C) - 4463/2025	PRAKASH KUMAR JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	WRIT BRANCH-7	(Seat No- 48)
440	12969/2025	14.02.2025	ABLAPL- 1329/2025	J PRADHAN	C.O.	COURT NO. 10			(Seat No- 48)
441	12970/2025	14.02.2025	WP (C) - 4464/2025	P. K. JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	WRIT BRANCH-7	(Seat No- 48)
442	12971/2025	14.02.2025	WP (C) - 4465/2025	PRAKASH KUMAR JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Seat No- 48)
443	12972/2025	14.02.2025	WP (C) - 4466/2025	PRAKASH KUMAR JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Seat No- 48)
444	12973/2025	14.02.2025	WP (C) - 4468/2025	PRAKASH KUMAR JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	WRIT BRANCH-6	(Seat No- 26)

445	12974/2025	14.02.2025	WP (C) - 28443/2024	S. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Seat No- 26)
446	12975/2025	14.02.2025	BLAPL- 8463/2024	M DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Seat No- 26)
447	12976/2025	14.02.2025	WP (C) - 32518/2024	SOMANATH BARDHAN	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Seat No- 26)
448	12977/2025	14.02.2025	ABLAPL- 11992/2024	BS SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No- 26)
449	12978/2025	14.02.2025	ABLAPL- 13947/2024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13	BAIL-1	(Seat No-3)
450	12979/2025	14.02.2025	ABLAPL- 1488/2025	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	BAIL-1	(Seat No-6)
451	12980/2025	14.02.2025	ABLAPL- 1491/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-1	(Seat No-6)
452	12981/2025	14.02.2025	ABLAPL- 1487/2025	MOHENDRA DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-1	(Seat No-4)
453	12982/2025	14.02.2025	ABLAPL- 1485/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-12	BAIL-2	(Seat No- 10)
454	12983/2025	14.02.2025	WP (C) - 4230/2025	S MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-02-14	WRIT BRANCH-6	(Seat No- 16)
455	12984/2025	14.02.2025	BLAPL- 10184/2024	BP TANGA	C.O.	COURT NO. 12	Order Dtd. 2025-02-13		(Seat No- 16)
456	12985/2025	14.02.2025	WP (C) - 4782/2025	PRAKASH	C.O.	COURT NO. 12	Order Dtd. 2025-02-14	WRIT BRANCH-4	(Seat No- 37)
457	12986/2025	14.02.2025	WP (C) - 4339/2025	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-12	WRIT BRANCH-8	(Seat No- 40)
458	12987/2025	14.02.2025	ABLAPL- 1460/2025	N PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-02-12		(Seat No- 40)
459	12991/2025	14.02.2025	WP (C) - 3429/2025	S.K.BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-02-13		(Seat No- 40)
460	12992/2025	14.02.2025	ABLAPL- 67/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No- 40)
461	12994/2025	14.02.2025	WP (C) - 4703/2025	A. K. SRICHANDAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-14	WRIT BRANCH-7	(Seat No- 48)
462	12995/2025	14.02.2025	WP (C) - 4607/2025	SC SUNDARAY	C.O.	COURT NO. 2 OLD			(Seat No- 48)
463	12996/2025	14.02.2025	WP (C) - 4745/2025	P BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-02-14	WRIT BRANCH (DIVISION	(Seat No- 111)

								BENCH-2)	
464	12997/2025	14.02.2025	CRLMC-352/2025	BB ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-02-13		(Seat No-111)
465	12998/2025	14.02.2025	CRLMC-538/2025	BB ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-02-13		(Seat No-111)
466	12999/2025	14.02.2025	CRLMC-4806/2024	BIKASH PARIJA	C.O.	COURT NO. 20	Order Dtd. 2025-02-13		(Seat No-111)
467	12417/2025	14.02.2025	CMAPL-243/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-02	M.J.C.	(Seat No-4)
468	12418/2025	14.02.2025	WP (C) - 15479/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-01	WRIT BRANCH-2	(Seat No-7)
469	12440/2025	14.02.2025	WP (C) - 29275/2024	RAJAT KUMAR RATH	GENERAL		Order Dtd. 2025-02-13		(Seat No-7)
470	12441/2025	14.02.2025	WP (C) - 3591/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-02-11		(Seat No-7)
471	12442/2025	14.02.2025	WP (C) - 2522/2025	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2025-02-11		(Seat No-7)
472	12448/2025	14.02.2025	ABLAPL-1562/2025	ALOK KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-02-13	BAIL-2	(Seat No-7)
473	12449/2025	14.02.2025	RVWPET-244/2024	SUSHANT KUMAR PRADHAN	GENERAL		Order Dtd. 2025-02-11		(Seat No-7)
474	12450/2025	14.02.2025	ABLAPL-13644/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-02-13		(Seat No-7)
475	12451/2025	14.02.2025	WP (C) - 4210/2025	MANAS PATI	GENERAL		Order Dtd. 2025-02-12	WRIT BRANCH-6	(Seat No-16)
476	12452/2025	14.02.2025	WP (C) - 21729/2019	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2024-12-09	WRIT BRANCH-3	(Seat No-14)
477	12453/2025	14.02.2025	CMP-1285/2017	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-02-06	WRIT BRANCH-3	(Seat No-33)
478	12454/2025	14.02.2025	WP (C) - 24066/2023	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	WRIT BRANCH-2	(Seat No-34)
479	12455/2025	14.02.2025	CONTC-3864/2024	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2024-09-20		(Seat No-34)
480	12456/2025	14.02.2025	WP (C) - 24066/2023	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	WRIT BRANCH-2	(Seat No-34)
481	12458/2025	14.02.2025	WA-812/2024	SUBHASH CHANDRA NAYAK	GENERAL		Entire Document	WRIT APPEAL	(Seat No-2)
482	12459/2025	14.02.2025	SA-148/1996	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-31	SECOND APPEAL	(Seat No-6)
483	12460/2025	14.02.2025	SA-315/1989	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-31	SECOND APPEAL	(Seat No-3)

484	12461/2025	14.02.2025	WP (C) - 21103/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-3	(Seat No- 28)
485	12497/2025	14.02.2025	FAO- 86/2012	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures	MISC. APPEAL SEC.	(Seat No-5)
486	12522/2025	14.02.2025	WP (C) - 8829/2012	SUBASH CHANDRA NAYAK	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No-3)
487	12528/2025	14.02.2025	BLAPL- 997/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-02-13		(Seat No-3)
488	12684/2025	14.02.2025	WP (C) - 31390/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-03	WRIT BRANCH-2	(Seat No-8)
489	12688/2025	14.02.2025	WP (C) - 24405/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-07	WRIT BRANCH-7	(Seat No- 44)
490	12689/2025	14.02.2025	WP (C) - 20112/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-09	WRIT BRANCH-3	(Seat No- 13)
491	12690/2025	14.02.2025	WP (C) - 3627/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-02-24	WRIT BRANCH-8	(Seat No- 39)
492	12693/2025	14.02.2025	WPC (OAC) - 125/2002	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-18	OA Branch	(Seat No-1)
493	12703/2025	14.02.2025	CMP- 1231/2024	SAUBHAGYA RANJAN ROUT	GENERAL		Petition		(Seat No-1)
494	12711/2025	14.02.2025	WP (C) - 28605/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-23	WRIT BRANCH-5	(Seat No- 23)
495	12717/2025	14.02.2025	WP (C) - 24414/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-07	WRIT BRANCH-7	(Seat No- 44)
496	12721/2025	14.02.2025	WP (C) - 11307/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-21	WRIT BRANCH-6	(Seat No- 26)
497	12722/2025	14.02.2025	WP (C) - 29583/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-13	WRIT BRANCH-6	(Seat No- 26)
498	12723/2025	14.02.2025	WP (C) - 26657/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-30	WRIT BRANCH-7	(Seat No- 15)
499	12730/2025	14.02.2025	WP (C) - 28206/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-21	WRIT BRANCH-8	(Seat No- 56)
500	12736/2025	14.02.2025	WP (C) - 25740/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-22	WRIT BRANCH-4	(Seat No- 37)
501	12737/2025	14.02.2025	WP (C) - 29579/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-13	WRIT BRANCH-6	(Seat No- 26)
502	12739/2025	14.02.2025	WP (C) - 23725/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-07	WRIT BRANCH-7	(Seat No- 55)

503	12741/2025	14.02.2025	WP (C) - 31724/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-10-08	WRIT BRANCH-1	(Seat No-3)
504	12742/2025	14.02.2025	WP (C) - 33220/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No-6)
505	12743/2025	14.02.2025	WP (C) - 32461/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No- 17)
506	12764/2025	14.02.2025	WP (C) - 10294/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No-6)
507	12769/2025	14.02.2025	WP (C) - 38140/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH-5	(Seat No- 20)
508	12793/2025	14.02.2025	WP (C) - 32621/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-6	(Seat No- 35)
509	12794/2025	14.02.2025	WP (C) - 7094/2020	ASISH MALLIK	GENERAL		Order Dtd. 2025-01-20	WRIT BRANCH-7	(Seat No- 15)
510	12795/2025	14.02.2025	WP (C) - 32844/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-06	WRIT BRANCH-1	(Seat No-4)
511	12796/2025	14.02.2025	WP (C) - 27374/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-6	(Seat No- 25)
512	12797/2025	14.02.2025	ABLAPL- 8246/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-08-16	BAIL-2	(Seat No- 12)
513	12802/2025	14.02.2025	BLAPL- 1096/2025	NABA KISHORE GURU	GENERAL		Order Dtd. 2025-02-14		(Seat No- 12)
514	12803/2025	14.02.2025	TRPCRL- 79/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-02-14		(Seat No- 12)
515	12806/2025	14.02.2025	WP (C) - 537/2025	DILIP KUMAR SAHU	GENERAL		Order Dtd. 2025-02-14	WRIT BRANCH-8	(Seat No- 42)
516	12807/2025	14.02.2025	WP (C) - 36943/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-5	(Seat No- 32)
517	12810/2025	14.02.2025	ABLAPL- 1496/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-02-12	BAIL-2	(Seat No- 10)
518	12813/2025	14.02.2025	CONTC- 4283/2024	ASISH KUMAR RAY	GENERAL		Order Dtd. 2025-02-13		(Seat No- 10)
519	12818/2025	14.02.2025	ABLAPL- 13559/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-02-12	BAIL-2	(Seat No- 12)
520	12820/2025	14.02.2025	WP (C) - 34800/2023	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-7	(Seat No- 44)
521	12823/2025	14.02.2025	WP (C) - 3669/2025	MANAS PATI	GENERAL		Order Dtd. 2025-02-13		(Seat No- 44)

522	12828/2025	14.02.2025	WP (C) - 34800/2023	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-7	(Seat No- 44)
523	12829/2025	14.02.2025	ABLAPL- 10274/2023	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-02-13	BAIL-2	(Seat No- 12)
524	12831/2025	14.02.2025	MACA- 16/2019	SUMANT SAHU	GENERAL		Order Dtd. 2025-02-13	MISC. APPEAL SEC.	(Seat No-7)
525	12878/2025	14.02.2025	RVWPET- 283/2021	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2024-12-09	CIVIL REVISION	(Seat No-1)
526	12988/2025	14.02.2025	BLAPL- 995/2025	ASHOK KUMAR PATRO	GENERAL		Order Dtd. 2025-02-13	BAIL-2	(Seat No- 17)
527	12989/2025	14.02.2025	CONTC- 5012/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-02-13		(Seat No- 17)
528	12990/2025	14.02.2025	WP (C) - 8701/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2014-04-03		(Seat No- 17)
529	12439/2025	14.02.2025	WP (C) - 3767/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-07		(Seat No- 17)
530	12462/2025	14.02.2025	WP (C) - 3223/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-11	WRIT BRANCH-1	(Seat No-2)
531	12502/2025	14.02.2025	WP (C) - 31236/2024	S K NAYAK	GENERAL			WRIT BRANCH-4	(Seat No- 38)
532	12503/2025	14.02.2025	WP (C) - 30094/2022	S BARIK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
533	12504/2025	14.02.2025	WP (C) - 38894/2021	S BARIK	GENERAL			WRIT BRANCH-4	(Seat No- 17)
534	12505/2025	14.02.2025	WP (C) - 1664/2014	J SAHOO	GENERAL				(Seat No- 17)
535	12507/2025	14.02.2025	WP (C) - 5470/2019	S K PARIDA	GENERAL				(Seat No- 17)
536	12508/2025	14.02.2025	CRLMC- 3012/2010	B DAS	GENERAL				(Seat No- 17)
537	12510/2025	14.02.2025	CONTC- 8343/2023	J SAHOO	GENERAL			CONTEMPT	(Seat No-7)
538	12511/2025	14.02.2025	ABLAPL- 7566/2023	G C ROUT	GENERAL			BAIL-2	(Seat No-9)
539	12514/2025	14.02.2025	WP (C) - 7107/2016	H JENA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 102)

540	12516/2025	14.02.2025	WP (C) - 17128/2016	H JENA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
541	12519/2025	14.02.2025	WP (C) - 13648/2022	S AGARWAL	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
542	12521/2025	14.02.2025	WP (C) - 1266/2010	B N MUDULI	GENERAL				(Seat No- 120)
543	12524/2025	14.02.2025	WP (C) - 729/2010	B N MUDULI	GENERAL				(Seat No- 120)
544	12535/2025	14.02.2025	FA- 240/1991	B B MALLICK	GENERAL			FIRST APPEAL	(Seat No-7)
545	12538/2025	14.02.2025	RVWPET- 338/2019	R C MALLICK	GENERAL			CIVIL REVISION	(Seat No-1)
546	12540/2025	14.02.2025	FA- 284/1979	H S PANDA	GENERAL				(Seat No-1)
547	12542/2025	14.02.2025	ABLAPL- 779/2025	C RANJAN	GENERAL			BAIL-2	(Seat No- 10)
548	12544/2025	14.02.2025	BLAPL- 697/2025	P NAYAK	GENERAL				(Seat No- 10)
549	12552/2025	14.02.2025	WP (C) - 36170/2022	L K NAYAK	GENERAL			WRIT BRANCH-1	(Seat No-2)
550	12556/2025	14.02.2025	WP (C) - 1231/2025	P K PATRA	GENERAL			WRIT BRANCH-8	(Seat No- 29)
551	12561/2025	14.02.2025	WP (C) - 8402/2014	H K PANDA	GENERAL				(Seat No- 29)
552	12562/2025	14.02.2025	WP (C) - 8237/2014	H K PANDA	GENERAL				(Seat No- 29)
553	12564/2025	14.02.2025	WP (C) - 12776/2014	H K PANDA	GENERAL				(Seat No- 29)
554	12566/2025	14.02.2025	WP (C) - 4596/2014	H K PANDA	GENERAL				(Seat No- 29)
555	12568/2025	14.02.2025	WP (C) - 18936/2013	H K PANDA	GENERAL				(Seat No- 29)
556	12580/2025	14.02.2025	WP (C) - 11165/2014	H K PANDA	GENERAL				(Seat No- 29)
557	12581/2025	14.02.2025	WP (C) - 7883/2024	S DASH	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)

558	12582/2025	14.02.2025	WP (C) - 35316/2020	S BEHERA	GENERAL			WRIT BRANCH-3	(Seat No- 13)
559	12584/2025	14.02.2025	WP (C) - 4787/2016	S BEHERA	GENERAL				(Seat No- 13)
560	12586/2025	14.02.2025	CONTC- 1231/2023	B DAS	GENERAL			CONTEMPT	(Seat No-7)
561	12587/2025	14.02.2025	CRLREV- 395/2022	S BARIK	GENERAL			CRIMINAL REVISION	(Seat No-3)
562	12589/2025	14.02.2025	CRLREV- 253/2022	S BARIK	GENERAL			CRIMINAL REVISION	(Seat No-2)
563	12590/2025	14.02.2025	WP (C) - 23177/2024	ROJESH NAYAK	GENERAL				(Seat No-2)
564	12591/2025	14.02.2025	ABLAPL- 7472/2023	S BARIK	GENERAL			BAIL-1	(Seat No-3)
565	12593/2025	14.02.2025	ABLAPL- 18402/2015	N K ROUT	GENERAL				(Seat No-3)
566	12594/2025	14.02.2025	RSA- 186/2006	R R DAS	GENERAL			SECOND APPEAL	(Seat No-6)
567	12595/2025	14.02.2025	ABLAPL- 6852/2024	D SAMAL	GENERAL				(Seat No-6)
568	12596/2025	14.02.2025	WP (C) - 21390/2023	L SAHOO	GENERAL			WRIT BRANCH-5	(Seat No- 20)
569	12598/2025	14.02.2025	WP (C) - 8/2025	P K JENA	GENERAL			WRIT BRANCH-7	(Seat No- 18)
570	12600/2025	14.02.2025	ABLAPL- 13987/2024	B SINGH	GENERAL				(Seat No- 18)
571	12603/2025	14.02.2025	WP (C) - 19029/2018	R K MAHABHOI	GENERAL			WRIT BRANCH-2	(Seat No-7)
572	12606/2025	14.02.2025	WP (C) - 7184/2012	D SAMAL	GENERAL				(Seat No-7)
573	12609/2025	14.02.2025	CRLMC- 2196/2024	P K MISHRA	GENERAL				(Seat No-7)
574	12614/2025	14.02.2025	CRLMC- 2197/2024	P K MISHRA	GENERAL				(Seat No-7)
575	12617/2025	14.02.2025	CRLMC- 2208/2024	P K MISHRA	GENERAL			CRIMINAL MISC	(Seat No-7)
576	12618/2025	14.02.2025	CRLMC- 2220/2024	P K MISHRA	GENERAL			CRIMINAL MISC	(Seat No-7)
577	12620/2025	14.02.2025	CRLMC- 2224/2024	P K MISHRA	GENERAL			CRIMINAL MISC	(Seat No-7)
578	12686/2025	14.02.2025	BLAPL- 10132/2024	S R NAYAK	GENERAL				(Seat No-7)
579	12687/2025	14.02.2025	CMP- 1034/2017	S K NAYAK	GENERAL				(Seat No-7)
580	12752/2025	14.02.2025	WP (C) - 3921/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-13		(Seat No-7)

581	12753/2025	14.02.2025	WP (C) - 3234/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
582	12754/2025	14.02.2025	WP (C) - 4220/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 105)
583	12993/2025	14.02.2025	RSA- 105/2005	G PATRA	GENERAL		Order Dtd. 2024-09- 06Decree,	SECOND APPEAL	(Seat No-4)

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